(च) प्रश्न ही नहीं होता ।

श्री सुभाष आहूजा : माननीय मंत्री जी ने अपने प्रश्न के उत्तर में बताया है कि समय समय पर अनियमितताओं की शिकायतें मिलती रहती हैं । मेरा कहना यह है कि वितरण में अनियमितताओं की कुल कितनी शिकायतें प्राप्त हुई हैं तथा मध्य प्रदेश से कितनी शिकायतें आई हैं और उन शिकायतों के उपर क्या कार्यवाही की गई है ?

श्री सुरजीत सिंह बरनाला : इस के बारे में तो इन को अलग से सवाल देना होगा कि कितनी शिकायतें आई हैं । इस समय शिकायतों का नम्बर तो मैं नहीं बता सकूंगा लेकिन जब भी कहीं से कोई शिकायत किसी सरकार की तरफ से आती है कि किसी जगह फर्टिलाइजर की कमी है तो उस को पूरा करने की जल्दी से जल्दी कोशिश करते हैं ।

श्री सुभाष आहूजा : पिछले वर्ष माननीय मंत्री जी के मंत्रालय द्वारा खाद वितरण का जो कोटा निश्चित किया गया था सहकारी क्षेत्रों, सरकारी एजेंसियों और निजी क्षेत्रों के द्वारा उस में क्या सहकारी क्षेत्रों और सरकारी एजेंसियों ने खाद का पूरा कोटा उठाया और उसका वितरण किया या नहीं ? दूसरे, जैसा माननीय मंत्री जी ने बताया कि 690 केन्द्रों में खाद रखी जाती है तो इन केन्द्रों की खाद रखने की क्षमता कितनी है ?

श्री सुरजीत सिंह बरनाला : हमारी तरफ से स्टेट को एलोकेशन होते हैं । जितनी स्टेट की मांग होती है उस को देख कर उस के हिसाब से एलोकेशन करते हैं । स्टेट यह इंतजाम करते हैं कि कैसे डिस्ट्रिब्यूशन होगा, कोआपरेटिव सोसाइटी से किया जायगा या प्राइवेट एजेंसी से किया जायगा या कौन कौन से इदारों से करेंगे । कैसे उठाया गया, उसकी जिम्मेदारी ज्यादातर स्टेट्स पर होती है । हमारी कोशिश यह है कि डिस्ट्रीब्यूशन प्वांइट्स ज्यादा होने चाहिएं । 690 केन्द्रों के लिए आपने पूछा है, उसमें गुजायश क्या है यह मैं आपको बता देना चाहूंगा कि इस वक्त हमारे पास तकरीबन पांच लाख टन नाइट्रोजन फर्टिलाइजर स्टोर में रखा हुआ है ।

SHRI BALWANT SINGH RAMOOWALIA: The bags containing fertilisers were found less in weight by 2 to 3 kilograms in many cases in Punjab. The farmers of the State are perturbed and agitated due to this state of affairs. So, will the hon. Minister tell (a) what the Government are doing to stop this leakage, and (b) whether the substitution of bags by the tin drums is also under consideration.

SHRI SURJIT SINGH BARNALA: Sir, regarding the use of tin drums there has been an idea about it, but no serious discussion has taken place and I won't say that it is under consideration. Regarding the shortage in some of the bags, we did receive some complaints and some enquiries were made. There is a possibility that in transit and storage such losses do take place. Efforts will be made to minimise such losses.

Proposal to raise procurement price of paddy

*472. SHRI MOHINDER SINGH SAYIAN WALA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the procurement price of rice is proposed to be raised by Rs. 10 per quintal while the prices of paddy are stagnating since long;

(b) if so, whether the paddy price is also to be raised in order to give some relief and benefit to the real growers and not the mill owners and manufacturers as before; and

(c) if so, whether in the coming procurement season some steps are likely to be taken in this direction?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The procurement price of paddy were raised from Rs. 48.58 per quintal in 1972-73 to Rs. 70/- per quintal in 1973-74 and again to Rs. 74/- per quintal in 1974-75. During 1977-78, the procurement price of paddy was further increased to Rs. 77/- per quintal.

The procurement prices of rice have also been correspondingly increased as they are derived from the prices of paddy on the basis of hulling/milling ratio and other incidentals.

The price and procurement policy for kharif cereals for 1978-79 season will be decided in September-October, 1978 in the light of the recommendations of the Agricultural Prices Commission and the views expressed by the State Governments.

SHRI MOHINDER SINGH SAYIAN WALA: *Question was put in Punjabi.*

SHRI SURJIT SINGH BARNALA: The prices of paddy had been increased last year. They were raised to Rs. 77/- per quintal and in proportion to that, the price of rice had also increased. This is the question that my hon. friend has asked. I will mention that the prices of paddy and rice comparatively in both the States, Punjab and Haryana, are like this. The paddy price was Rs. 77 per quintal and then the total cost of one quintal of paddy after purchase came to Rs. 88.69 and the total cost of one quintal of rice was Rs. 130. In 1976-77 the procurement of price of rice was Rs. 126. After the rise in the price of paddy, the price of rice had also gone up to Rs. 130. So, the contention of my hon. friend is incorrect that the price of rice has not gone up.

SHRI MOHINDER SINGH SAYIAN WALA: *spoke in Punjabi.*

SHRI SURJIT SINGH BARNALA: He has raised many questions. But I will try to answer some of them. (*Interruptions*)

क्या मैं भी पंजाबी में जवाब दूं ?

He is a graduate himself. He understands English also. But he has a flair for speaking in Punjabi.

पिछली दफा पैडी की प्राइस 77 रुपये थी और जैसा मैंने अभी अर्ज किया था—उस के मुकाबले चावल की प्राइस पिछले साल से पहले साल 126 रुपये और पिछले साल 130 रुपये रही। माननीय सदस्य ने कहा है कि इस का फायदा किसान को नहीं हुआ। किसान को फायदा इस लिये नहीं होता है, क्योंकि वह पैडी बेच देता है। पंजाब और हरियाणा के मोस्टली किसान बाजार में पैडी बेचते हैं, इसलिये उन को 77 रुपये का भाव मिलता है।

माननीय सदस्य ने ऐतराज किया कि ट्रैक्टर की प्राइस बढ़ गई है, इस लिये पैडी की प्राइस को और ज्यादा बढ़ाना चाहिये। मैंने अर्ज किया है कि हमारी सरकार के आने के बाद पैडी की प्राइस को पहली दफा 3 रुपये पर-क्विंटल बढ़ाया गया है और उस के हिसाब से चावल की कुछ प्राइस भी बढ़ी हैं।

दूसरा एतराज उन्होंने यह किया कि जो बढ़िया किस्म का चावल है, जैसे बासमती, जो ज्यादातर एक्सपोर्ट होता है, उस की कीमत काफ़ी ज्यादा हो जाती है, 5 रुपये से सात रुपये किलो तक बिक जाता है, लेकिन उसका फायदा किसान को नहीं होता है। मुझे यह अर्ज करना है—इस की ईल्ड दूसरे चावलों के मुकाबले काफी कम होती है, इस लिये लोग उस को कम बोते हैं और ईल्ड कम होने की वजह से उस में ज्यादा लाभ नहीं होता है। इसी लिये 77 रुपये के मुकाबले इस के दाम 88 रुपये रखे गये हैं, ताकि किसानों को फायदा हो।

SHRI P. RAJAGOPAL NAIDU: I would like to know whether the hon. Minister knows that the minimum price that was fixed at the beginning was unremunerative. Although the paddy price was increased after the rise in the price of fertilizer, still it is not remunerative. Will the hon. Minister consider all these things and raise the paddy price?

SHRI SURJIT SINGH BARNALA: While fixing the price, many considerations are taken into account by the Agricultural prices Commission, viz., the cost of production, the availability in the market the condition of the crop. Last year the paddy price had been raised fom Rs. 74 to 77 and this year, the prices are still to be fixed and it will be fixed in the coming month viz., September or in the first week of October.

SHRI MOHINDER SINGH SAYIAN Since the poor quality rice is sold at Rs. 2 per kg. in the open market and the so-called bansmati at Rs. 550 per kg. will the Government decide to raise the average price of paddy by ten rupees per quintal from the next season?

SHRI SURJIT SINGH BARNALA: I cannot give an undertaking about it just now.

चौधरी बलबीर सिंह : क्या मंत्री महोदय बतलायेंगे—घटिया चावल की पैडी के दाम 77 रुपये और बढ़िया के दाम 88 रुपये रखे गये हैं, इस के मुकाबले आर्डिनरी चावल के दाम 130 से 140 रुपये और बांसमती के दाम 500 रुपये से ऊपर हैं। दोनों पैडीज की कीमतों और दोनों तरह के चावलों के दामों को देखते हुए बांसमती की पैडी की कीमत भी उसी रेशो से बढ़ाई जाय, ताकि किसानों को फायदा हो सके। किसान अपनी पैडी 88 रुपये में बेचे, जबकि उस का चावल 500 रुपये से ज्यादा दाम पर बिके, उसी प्रपोर्शन से पैडी की कीमत भी बढ़ाई जाय।

श्री सुरजीत सिंह बरनाला : जो बढ़िया किस्म की बांसमती है, उसे किसान एफ० सी० आई० के पास नहीं बेचता है। यह सपोर्ट प्राइस है, इस पर किसी किस्म की लेवी नहीं है, किसान अपनी मर्जी से बेच सकता है। किसानों को मार्कीट में इस की ऊंची प्राइस मिल जाती है। जब वह चावल 5 रुपये में बिकेगा, तो उस की पैडी बहुत कम में नहीं बिकेगी। इसलिये जो इस की सपोर्ट प्राइस फिक्स्ड है, बांसमती उस प्राइस पर अवेलेबिल नहीं होता है क्योंकि वह बहुत कम मात्रा में आता है। जब किसान को मंडियों में ज्यादा प्राइस मिलती है, तो वह उस को वहीं बेच देता है और इसी लिये जोन्ज की रेस्ट्रिक्शन्ज भी खत्म कर दी गई हैं ताकि अगर उसे कहीं और ज्यादा प्राइस मिल सकती है, तो वह ज्यादा प्राइस पर बेच सके।

बांसमती की कई किस्में हैं, सिर्फ एक ही किस्म नहीं है। लोएस्ट किस्म की बांसमती का 88 रुपये मुकर्रर किया गया है। मार्कीट में किसान बेचने के लिए आते हैं इस भाव पर, तभी हम खरीदते नहीं हैं।

SHRI R. V. SWAMINATHAN: May I know whether any other State, besides Haryana and Punjab, has asked or represented to the Government of India to increase the procurment price to Rs. 100 per quintal and I would like to know particularly whether the hon. Minister has received any representation from the Government of Tamil Nadu, to increase the procurement price to Rs. 100 per quintal and whether they have also requested the Centre to increase the subsidy in case it is not agreeable to increase the procurement price to Rs. 100. I would like to know whether the Government is considering the proposal. Will the Government come forward to increase the price to this level?

SHRI SURJIT SINGH BARNALA: I have been receiving many representations from all the States, not only from Tamil Nadu, but from other States also and most of these represe-

ntations damand for a rise in the procurement price or support price of paddy. The hon. Member has asked whether there is any proposal for subsidizing the price of paddy. There is no such proposal with the Government for the time being.

Unauthorised colonies under green belt area of Delhi

+

*474. SHRI RAMDEO SINGH:
SHRI RAJE VISHWESHVAR RAO:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether some unauthorised colonies have been developed in the green belt area of Delhi;

(b) if so, names of such colonies;

(c) whether it is also a fact that Government have a proposal to make changes in the Master Plan with regard to regularisation of these unauthorised colonies; and

(d) if so, the details of the proposal and the time by which it is likely to be implemented?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) List is given in the Annexure.

(c) and (d). In the process of regularisation, wherever necessary, change of land use will be considered with reference to the provisions of the Master Plan/Zonal Plans. Efforts are being made to complete the work within a period of two years.

List of colonies situated in the Master Plan Green Belt Area.

1. Anoop Nagar near Bindra Pur Village.
2. Braham Puri—Nangal Rai
3. Indra Park—East Uttam Nagar
4. Indra Park near Palam village
5. Milap Nagar—Pankha Road
6. Mohan Nagar—Nangal Rai
7. Pankha Road—Najafgarh Rd.
8. Puran Nagar
9. Swaroop Nagar—near Badli
10. Jeewan Park—Pankha Road
11. Sagar pur West—Pankha Rd.
12. Andheri Mor.
13. Anand Ram Park
14. Binda Pur Extn.
15. Khajoori Colony
16. Karawal Nagar Extn.
17. Lado Sarai Extn.
18. Nala Pur Basti
19. Nangal Dewat & Extn.
20. Nangal Dairy
21. New Uttam Nagar
22. Prahlad Pur/Lal Kuan—Wishwa Karma Colony
23. Ram Datt Enclave
24. Sadla Jalib Extn.
25. Samey Pur Extn.
26. Sultan Pur Extn.—Friends Enclave
27. Shashi Garden—Harijan Basti
28. Bolar Band Extn.
29. Sant Nagar—Burari Village
30. Sultan Puri Majra
31. Kailash Puri Sadh Nagar
32. South Extn. Uttam Nagar I and II.
33. Friends Enclave—sultanpur Road
34. Palam Basti
35. Industrial Colony—Samay Pur
36. Nathu Colony Badlhi
37. Teachers Colony—Samey Puh
38. Temple Colony—Samey Pur
39. Subhas Park—Uttam Nagar
40. Behari Park—Deoli
41. Bishan Park
42. Chandan Park—Saidul Jat
43. Krishna Park—Khanpur
44. Raja Park
45. Haryana Dairy